

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 296 of 2013

Dated : 10th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Prayas Energy Group

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Buddy A. Rangarandhan
Mr. Rauak Jain for R.1
Mr. Kiran Gandhi
Ms. Ramni Taneja
Mr. Umang Jain for R.3
Mr. Sanjay Sen, Sr. Adv. with
Mr. Malav Deliwala (Rep.) for
Adani Power

ORDER

Mr. Sanjay Sen, the learned Senior Counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 17.02.2014 after serving copy on the other side.

Post the matter on **10.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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